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## (2012) 09 P&H CK 0333

## High Court Of Punjab And Haryana At Chandigarh

Case No: C.W.P. No. 18160 of 2012 (O and M)

Som Singh APPELLANT

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Chairman, Canara Bank and

Others RESPONDENT

**Date of Decision:** Sept. 14, 2012 **Hon'ble Judges:** Rajesh Bindal, J

**Bench:** Single Bench

Advocate: Rajeshwar Singh, for the Appellant;

Final Decision: Dismissed

## **Judgement**

Rajesh Bindal, J.

The petitioner has challenged the order dated 17.6.2008 in the writ petition filed in the year 2012. The same is dismissed on account of delay and laches.